

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE-13/2020-2021(Purchase Cell)


Quotation is invited from reputed firms/ suppliers for supply of wooden whatnot made of teak wood of size 42"x42"x15" for use at the official residence of Hon'ble Judge.

The firm/ supplier should have financial capacity to execute the supply of aforesaid article.

The tender must reach this Court within 7 days from the date of display of this notice. Quotation received after stipulated time/date shall not be entertained. This tender notice can also be downloaded from the website of Patna High Court: -<http://patnahighcourt.gov.in>.

Terms and Conditions:

- (i) Proof of Registration of firm/supplier as per Government rule.
- (ii) The articles should be in good condition.
- (iii) The rate quoted in tender should be inclusive of all taxes and other charges, if any.
- (iv) No advance payment shall be made.
- (v) The Court reserves the right to accept or reject any or all quotations without assigning any reason.
- (vi) The firms shall submit their bill in triplicate at the time of supply of articles.
- (vii) Payment will be made in account of the firm after due verification of items supplied.
- (viii) The successful bidder will have to supply the articles for a minimum period of six months on the approved rate.
- (ix) Any query, regarding this tender may be made on telephone no. (0612-7158759) during office hours.


Registrar (Establishment) I/c
Patna High Court.